

F. No. J-11017/2/2019-Judicial (Part-4)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 9th March, 2019

ORDER

The President is pleased to **extend** the terms of panel counsel for Union of India for conducting Central Government litigation before the various courts / tribunals in the country whose terms have expired or going to expire between **01.02.2019 and 30.09.2019, until further orders.**

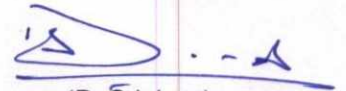
2. Hindi Version of this order will follow.



(S. R. Mishra)
Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Incharge, Branch Secretariat at Mumbai, Kolkata, Chennai & Bengaluru.
3. The Incharge, Litigation (HC/CAT/Lower Court) Section, New Delhi.
4. The Addl. SGIs for Allahabad High Court, Punjab & Haryana High Court, Rajasthan High Court, High Court of Patna.
5. All the Asst. SGI in various High Courts.
6. The Registrar of all the High Courts.
7. The Registrar of all the Benches of CAT and AFT in the country.
8. All the Sr. CGSCs in various Tribunals in the country.
9. All the Standing Govt. Counsel for various District & Subordinate Courts in the country.
10. The Cash (LA) Section, Department of Legal Affairs, New Delhi.
11. The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
12. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
13. For uploading on website of this Department i.e. www.legalaffairs.gov.in for the information of all concerned.
14. Guard File/Judicial Section with 5 spare copies.



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